

Minutes of Exim Facilitation Committee (EFC) meeting No. 07/AM-20 dated 24.10.2019 for import of restricted items

Meeting No. 07 of AM-20 of EXIM Facilitation Committee (EFC) was held on 24.10.2019 at 3.30 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (ii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iii) Shri R. S. Srivastav, Engg. WPC, DOT
- (iv) Shri Nand Lal, Consultant, DIPP
- (v) Shri Abdul Sadiq Khan, FTDO, DGFT
- (vi) Shri Yogesh Kumar, JSO, D/o AHD&F

3. Total number of cases considered in the meeting was 315. The committee decided that as in the past, all NOC received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 32 cases were approved, 10 cases were rejected, 85 Cases were closed & 188 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 172, 180, 205, 206 and 207 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gembok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gembok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.
2	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019. Last reminder sent vide agenda note dated 22.10.19. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019.
3	M/s. Vidhaan Sales, Nagpur, 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has informed that the firm has not furnished the age, sex and purpose of the import in the original application. Hence,

					the firm is to furnish above details to DAHD&F with copy to DGFT. The committee noted that the firm is not responding to the query of DAHD&F. Accordingly, committee decided to close the case till further development in the matter.
4	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	DAHD&F vide OM dated 22.04.19 informed that the details of species of birds, scientific name, Hygiene/health status egg laying birds and eggs have not been furnished by the importer. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT. The committee noted that the firm is not responding to the query of DAHD&F. Accordingly, committee decided to close the case till further development in the matter.
5	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm. The firm has been requested to furnish specific purpose of import on 07.06.19. Applicant replied to DAHD&F on 17.07.19.
6	M/s. Badam Agro Farms, Hyderabad. 01/53/8/E/AM19/B-40/IC	14.03.19	Goat Najdi, Common Eland & Kangaroo	33.3	The request for import of Common Eland & pairs of Kangaroo has been rejected by the EFC in its meeting dated 26.04.19. DAHD&F vide OM dated 22.04.2019 has informed that the firm may be requested in respect of Goat Najdi to state whether there is any intention or probability of breeding or cross breeding with local animals and also to furnish a NOC from State Animal Husbandry Department and to inform whether this is in line of the State Small Ruminant Development Policy. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT. The committee noted that the firm is not responding to the query of DAHD&F. Accordingly, committee decided to close the case till further development in the matter.

7	M/s. Poonawalla Astonish Stud Private Limited, Pune. 01/53/8/E/AM19/P-40/IC	09.01.19	One Stallion	1500.0	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the unit price for stallion intended for import is Rs. 15 Crores/stallion, which seems to be on a very higher side. DAHD&F has requested to ask the reasons and the specific details justifying such high quoted price for the said Horse from the importer. The firm vide letter dated 03.10.19 has withdrawn their application. Accordingly, the committee decided to close the case.
8	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the application is not in the prescribed format. Therefore, the applicant may be advised to submit the application in the prescribed format for further examination. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
9	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet Animal dog	.25	DAHD&F vide e-mail dated 11.07.19 has sought information from the firm. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
10	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D-5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019. Last reminder sent vide agenda note dated 22.10.19.
11	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-16/IC	20.05.19	6 nos. of Mice	.05	Comments sought from D/o AHD&F on 13.06.2019. Last reminder sent vide agenda note dated 22.10.19.
12	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M-13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbeled Lungfish etc.	592.04	Comments sought from D/o AHD&F on 17.06.2019. DAHD&F vide e-mail dated 12.09.19 has sought information from the firm.
13	M/s. Chital Genus ABS India Pvt. Ltd. Pune. 01/53/8/E/AM20/C-9/IC	19.06.19	16 nos. of Holstein Friesian and Jersey Pure Breed Live Bulls	122.6	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mail dated 27.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
14	M/s. Maxima Nutrition, Haryana. 01/53/8/E/AM20/M -15/IC	19.06.19	2000 nos. VJ Quintana X-Vik, 2000 nos. VJ Nibali X-vik, 2000 nos. VJ Gutz X-Vik VJ Leica X-Vik 2000 nos. 2000 nos VJ	142.2	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mails dated 05.07.19, 21.08.19 & 09.09.19 has sought information from the firm. The firm vide e-mail dated 10.09.19 has submitted the reply to DAHD&F.

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15	M/s. Shibu, Alappuzha. 01/53/8/E/AM20/S-31/IC	18.06.19	1 no. of Live pet Dog	.087	DAHD&F vide OM dated 17.07.19 has informed that the importer has not furnished the pet book, detailed vaccination records and veterinary health certificate accredited by concerned department of the Exporting country. Hence, the firm is to submit above details directly to DAHD&F with copy to DGFT.
16	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
17	M/s. IISER, Kolkata. 01/53/8/E/AM20/I-22/IC	21.06.19	12 nos. of Mice (As per ANF-2M)	4.53	Comments sought from D/o AHD&F on 01.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DAHD&F with copy to DGFT.
18	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L-110102(1)/9/2019-Trade dated 01.08.19 has sought information from the firm.
19	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Ara chloropterus and 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
20	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
21	M/s. Jindal Polo & Equestrian Foundation, New Delhi. 01/53/8/E/AM20/J-8/IC	12.07.19	12 nos. Polo Horses.	102.5	Comments sought from D/o AHD&F on 23.07.2019. D/o AHD&F vide e-mail dated 31.07.19 has sought information from the firm.
22	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019. Last reminder sent vide agenda note dated 22.10.19.
23	M/s. Lets Go Fishing, Bangalore. 01/53/8/E/AM20/L-8/IC	24.07.19	Ornamental Fish	57.91	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19
RA Bangalore may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. No. 110102(1)/3/2017-					

Trade dated 21.10.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

24	M/s. Modern Pet Centre, Kolkata, West Bengal. 01/53/8/E/AM20/M-21/IC	27.07.19	10000 nos Black Ruby Barb; 5000 nos. Clown Barb; 50000 Black Ghost; 10000 nos. Tinfoil Barb; 15000 nos. Tiger Barb; 5000 nos. Yellowtail Rasbora	348.65	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19
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RA Kolkata may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. No. 110102(1)/3/2017-Trade dated 21.10.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

25	M/s. Meraj Yusha, Bhubaneswer, Odisha 01/53/8/E/AM20/M-19/IC	26.07.19	1 no. of Al Zobair Stud Yearling Colt; 1 no. of Al Zobair Stud Yearling Filly	4.99	Comments sought from D/o AHD&F on 30.07.2019. DAHD&F vide e-mail dated 02.08.19 has sought information from the firm. Again, DAHD&F vide e-mail dated 05.11.19 has sought information from the firm.
26	M/s. Yeravada Stud & Agricultural Farm, Pune 01/53/8/E/AM20/Y-1/IC	10.07.19	4 nos. of Live Horses	70.64	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 11.11.19

RA Pune may issue the import authorization to the applicant for import of 04 Nos of Live Horses, Age- upto 9 Years, Sex- Broodmares, Breed Thoroughbred for breeding purpose from United Kingdom (GBR) for a CIF value of Rs. 7064000/- (Pound Sterling 80,000) subject to the condition mentioned in the DAHD&F vide OM No. No. OM No. 110102(1)/3/2017-Trade dated 11.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

27	M/s. JK Trust Bombay, Thane. 01/53/8/E/AM20/J-11/IC	31.07.19	500 nos. of Bovine Semen	7.16	Comments sought from D/o AHD&F on 05.08.2019. DAHD&F vide e-mail dated 09.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
28	M/s. Ajit Kamath, Mumbai 01/53/8/E/AM20/A-51/IC	07.08.19	1 nos. of Pet Rabbit	.075	Permission has been granted to the applicant, as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19. The committee decided to close the case.
29	M/s. Vivo Bio Tech Limited, Hyderabad. 01/53/8/E/AM20/V-14/IC	24.07.19	32150 Nos. of Mice/Rats/ Golden Syrian Hamsters/ Rabbits.	5045.5	The committee noted that the request of the firm is for trading. Accordingly, the committee decided to reject the case.
30	M/s. Director, CSIR-CCMB, Hyderabad 01/53/8/E/AM20/D-11/IC	30.07.19	30 nos. of Mice		Comments sought from D/o AHD&F on 06.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with

					copy of DGFT.
31	M/s Varaha Farms & Pork Products, Tumkur, Karnataka 01/53/8/E/AM20/V-18/IC	22.08.19	400 Nos Registered Purebred Porcine (Pig) Semen	24.9	Comments sought from D/o AHD&F on 23.08.2019. DAHD&F vide e-mail dated 11.10.19 has sought information from the firm.
32	M/s Poonawalla Astonish Stud Pvt Ltd, Pune 01/53/8/E/AM20/P-28/IC	27.08.19	4 Nos Brood Mares with age group 3- 12 years	170.0	Comments sought from D/o AHD&F on 27.08.2019. DAHD&F vide e-mail dated 12.09.19 & 17.09.19 has sought information from the firm.
33	M/s Yohan Poonawalla, Pune 01/53/8/E/AM20/Y-2/IC	29.08.19	1 Nos Live Cannine Pet Dog, Breed Airedale Terrier, Sex Male, Age Between 2 - 11 Months	5.2	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.10.19
34	M/s Soma Chattopadhyay, Institute of Life Sciences, Bhubaneswar 01/53/8/E/AM20/D-20/IC	29.08.19	12 Nos Live mice strain	5.6	Comments sought from D/o AHD&F on 03.09.2019.
35	M/s GVK Biosciences Pvt Ltd, Hyderabad 01/53/8/E/AM20/G-25/IC	29.08.19	100 Nos C57BL/6J Live mice Female 9-11 weeks 200 Nos C57BL/6J Live mice Female 9-11 weeks 200 Nos C57BL/6J Live mice Female 9-11 weeks	21.3	Comments sought from D/o AHD&F on 03.09.2019. DAHD&F vide e-mail dated 12.09.19 has sought information from the firm.
36	M/s Tropical Fish Aquarium, Bangalore 01/53/8/E/AM20/T-24/IC	04.09.19	5000 Nos Molly (Poecilia Latipina) 10000 Nos Koi Carp (Cyprinus Carpio) 2000 Nos Flower Horn (Amphilophus Labiatu) 10000 Nos Gold Fish (Carassius Auratus)	31.8	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19

RA Bangalore may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and

RA Bangalore

37	M/s Sun Pharma Advance Research Company Ltd, Baroda 01/53/8/E/AM20/S-67/IC	04.09.19	245 Nos NOD.B10Sn- H2b/J HOM Homozygous for H2b Male Mice	64.0	Comments sought from D/o AHD&F on 05.09.2019
38	M/s Eniya Aquatics, Chennai 01/53/8/E/AM20/E-8/IC	20.08.19	Ornamental Fish	552.13	Comments sought from D/o AHD&F on 20.08.2019
39	M/s Kushal Vinod Satav, Pune 01/53/8/E/AM20/K-17/IC	05.09.2019	3 Nos Budgerigar	.07	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19

RA Mumbai may issue the import authorization to the applicant for import of 03 Nos. of pet birds Budgerigar from Japan for a CIF value of Rs. 1,18,500/- (USD 79,500) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

40	M/s National Centre for Cell Science, Pune 01/53/8/E/AM20/N-17/IC	06.09.19	280 Nos Laboratory Mice- Genetically defined	36.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19
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RA Pune may issue the import authorization to the applicant for import of 280 Nos. of Laboratory Mice Genetically defined from USA for a CIF value of Rs. 36,00,198/- (USD 50,002.75) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

41	M/s Faizahamad Gulammohmed Momin 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos Live Goats (Capra Aegagrus Hircus) Kapla Gulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
42	M/s Yohan Poonawalla, Pune 01/53/8/E/AM20/Y-3/IC	11.09.19	10 Nos French Lop Rabbits (age between 3 months to 3 years)	2.8	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
43	M/s VGP Marine Kingdom Pvt Ltd, Chennai 01/53/8/E/AM20/V-23/IC	14.09.2019	1000 Nos Serpae Tetra (Hyphessobry con Serpae)	22.5	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19

RA Chennai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.10.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

44	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/AM20/Y-4/IC	19.09.2019	6 Nos Plain Zeebra (Equus quagga) 2 Nos Siamese Crocodile (Corcodytus samensis)	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 20.09.2019
45	M/s Nazar Singh, Ludhiana 01/53/8/E/AM20/N-20/IC	18.04.19	2 PRS Pet Dogs (Greyhound) 2	.05	Comments sought from D/o AHD&F on 23.09.2019. DAHD&F vide e-mail dated 24.10.19 has sought information

			Nos		from the firm.
46	M/s Paras Organic & Fisherys, Navi Mumbai 01/53/8/E/AM20/P-32/IC	20.09.19	27000 Nos Ornamental Fish	7.8	Comments sought from D/o AHD&F on 23.09.2019. DAHD&F vide e-mail dated 01.11.19 has sought information from the firm.
47	M/s Sham Aquarium, Chennai 01/53/8/E/AM20/S-94/IC	26.09.19	100 Nos Tiger Barb- Puntius tetrazona/p.par tipentazana 100 Nos Longfin rosy barb-barbus conchoniui 500 Nos Filament barb-barbus conchoniui 500 Nos Scissortail Rasbora-Rasbora Trilineata	150.9	Comments sought from D/o AHD&F on 27.09.2019. DAHD&F vide e-mail dated 01.11.19 has sought information from the firm.
48	M/s TCG Lifesciences Pvt Ltd., Kolkata 01/53/8/E/AM20/T-28/IC	03.10.19	1000 Nos Mice (male / female)-500 nos. Rat (Male / Female)-500 nos	40.3	Comments sought from D/o AHD&F on 04.10.2019. DAHD&F vide e-mail dated 11.10.19 has sought information from the firm
49	M/s Reliance Life Science Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/R-40/IC	03.10.19	40 Nos B6; 129P2-F9TmlDws/J Mice	8.7	Comments sought from D/o AHD&F on 04.10.2019.
50	M/s Balaji Vijay Shanker, Gurgaon 01/53/8/E/AM20/B-28/IC	03.10.19	3 Nos Riding Horses for sports Activities (02 Gelding and 01 mare (age 03 to 12 years)	36.0	Comments sought from D/o AHD&F on 04.10.2019
51	M/s Manpreet Singh, Amritsar 01/53/8/E/AM20/M-46/IC	05.10.19	2 Box. Two Pairs of grey wound dogs, one male and one female	2.4	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 has sought information from the firm.
52	M/s Shruti Kang, Chandigarh 01/53/8/E/AM20/S-101/IC	06.10.19	1 Nos. Pet dog	.04	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 24.10.19 has sought information from the firm.
53	M/s Shreyans Jain, Berlin, Germany 01/53/8/E/AM20/S-102/IC	10.10.19	1 Nos Chihuahua Dog	Nil	Comments sought from D/o AHD&F on 15.10.2019
54	M/s Usman Ismail Lakdawala, Mumbai 01/53/8/E/AM20/U-6/IC	11.10.19	3 Nos Warmblood breed horses two (2)	32.0	Comments sought from D/o AHD&F on 15.10.2019

			colt/stallion/gelding and one (1) filly/mare aged 02 to 20 years		
55	M/s Sudarshan Enterprises, Nashik 01/53/8/E/AM20/S-104/IC	12.10.19	300 Nos Bovine semen of improved cattle breed pure gir	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F vide e-mail dated 06.11.19 has sought information from the firm.
56	M/s Janatha Fish Meal and Oil Products, Udupi 01/53/8/E/AM20/J-22/IC	14.10.19	2000 MTS Fish body oil (Crude)	1803.7	Comments sought from D/o AHD&F on 15.10.2019
57	M/s Yulia, Meerut 01/53/8/E/AM20/Y-5/IC	16.10.19	1 set cat	.0	Comments sought from D/o AHD&F on 17.10.2019
58	M/s. Kristin Elizabeth Foss, Bengaluru. 01/53/8/E/AM20/K-24/IC	11.10.19	2 no. of cats	.24	Comments sought from D/o AHD&F on 21.10.2019
59	M/s Jasmine Yadav Udaipur. 01/53/8/E/AM20/J-23/IC	20.10.19	1 no. Pet Rabbit	0.0	Comments sought from D/o AHD&F on 22.10.2019
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
60	M/s. Shrem Construction P. Ltd., Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. Reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18 and 29.05.19. Reminder sent vide agenda note on 20.06.19 & 18.07.19. The committee noted that comments is not forthcoming from Ministry of Tourism. Accordingly, the committee decided to close the case till further development in the matter.
61	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018. Reminder sent vide agenda note on 20.06.19. Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19. The committee noted that comments is not forthcoming from MoEF&CC. Accordingly, the committee decided to close the case till further development in the matter.

62	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19. Comments of sought from MOEF (HSMD) on 28.12.2018. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. The committee noted that comments is not forthcoming from MoEF&CC. Accordingly, the committee decided to close the case till further development in the matter.
63	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Recommended by DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19. Comments sought from MOEF (HSMD) on 29.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. The committee noted that comments is not forthcoming from MoEF&CC. Accordingly, the committee decided to close the case till further development in the matter.
64	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC. Comments of MoEF&CC sought on 06.06.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. The committee noted that comments is not forthcoming from MoEF&CC. Accordingly, the committee decided to close the case till further development in the matter.
65	M/s. Chemtech Rubber Lining India Pvt. Limited, Krishnagiri Tamil Nadu. 01/53/8/E/AM20/C-4/IC	18.03.19	Used Tube Plates	6.5	As decided in the EFC meeting dated 26.04.19, comments sought from DIPP on 29.05.19. DIPP vide OM dated 06.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. DIPP vide OM No. P-47012/41/2019-T.S. dated 14.08.19has sought information from the firm. The same has been communicated to the firm. Reply from the firm is awaited. The committee noted that the firm is not responding to the query of DIPP. Accordingly, the committee decided reject the case.
66	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply

					with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
67	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19
68	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19.
69	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-14/IC	03.05.2019	50 MT of Aluminium Dross	24.5	Comments sought from DIPP on 03.05.2019. DIPP vide OM dated 29.05.19 has suggested to seek comments from M/o Mines. Accordingly, comments sought from M/o Mines on 19.06.19. M/o Mines vide OM No. 16/3/2019-M.V dated 26.08.19 has informed that clearance/NOC from MoEF&CC under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 may sought in the matter. Accordingly, comments sought from MoEF&CC. Information has been sought from the applicant.
70	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.09.19 has again sought certain information from the firm. The same has been communicated to the firm vide e-mail dated 25.09.19. Hence, the firm is to furnish the reply directly to DIPP with copy to DGFT.
71	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. The committee decided to seek comments from DPIIT also.

72	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala. 01/53/8/E/AM20/M-10/IC	31.05.19	100 MT of Old & Used Tyres Scrap	14.0	Comments sought from MOEF (HSMD) & DIPP on 12.06.2019. DIPP vide OM No. P-47012/45/2019 T.S. dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
73	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
74	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	18.06.19	9,000 MT of used rubber tyre scrap	202.46	Comments sought from MOEF (HSMD) on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19
75	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.19
76	M/s. Navkar Industries, Telangana. 01/53/8/E/AM20/N-9/IC	21.06.19	3000MT Used Rubber Tyers Scrap	147.0	Comments sought from MOEF (HSMD) on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. 7(50)/2018-TSW dated 02.07.19
77	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/AM20/M-14/IC	15.06.19	270000 MT of Old & used Tyres Scrap	21087.0	Comments sought from MOEF (HSMD) on 20.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/47/2019-T.S. dated 10.07.19
78	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/AM20/C-13/IC	25.06.19	14500 MT old & Used Rubber Tyres	1029.50	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/52/2019-T.S. Wdated 02.07.19
79	M/s. Oyster Industries Pvt. Ltd. Silvassa Gujarat. 01/53/8/E/AM20/O-2/IC	25.06.19	6000 MT of Old & Used Rubber Tyres	426.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19
80	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/AM20/A-32/IC	25.06.19	14000 MT old & Used Rubber Tyres	994.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19.

					Recommended by DPIIT vide OM No. P-47012/50/2019-T.S. dated 02.07.19
81	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-41/IC	13.07.19	1000 MT of Aluminium Dross	102.75	Comments sought from MOEF (HSMD), DIPP & M/o Mines on 23.07.2019. Information has been sought from the applicant.
82	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019. The committee decided to seek comments from DPIIT also.
83	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	23.07.19	3588 MT Used Tires Shredded	148.30	Comments sought from MOEF (HSMD) on 25.07.2019 DIPP vide OM No. P-47012/53/2019-T.S. W. has sought information from the firm. The same has been communicated to the firm.
84	M/s. Balaji Rubber Industries Private Limited, Salem, 01/53/8/E/AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Tyre Scrap	590.52	Comments sought from MOEF (HSMD) on 26.07.2019 DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm.
85	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles. Accordingly, comments sought from DHI & M/o Textiles on 16.09.2019
86	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs of Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19 for import of 13,000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). The committee decided to seek comments from DPIIT also.
87	M/s Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Recommended by MoEF&CC vide OM No. 23-582009-HSMD dated 13.09.18. The committee observed that the firm has not submitted the copy of CA certified production Consumption data. Accordingly, the committee in its meeting dated 26.09.19 decided to seek CA certified production Consumption data from the firm. The same is awaited from the firm. The committee decided to seek comments from DPIIT also.
88	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM20/S-62/IC	02.09.19	5000 MTS Battery scrap, like lead battery plates 5000 MTS Battery wastes like scrap drained or dry	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019. The committee decided to seek comments from DPIIT also.

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89	M/s Sampat Aluminium Pvt Ltd., Ahmedabad 01/53/8/E/AM20/S-88/IC	21.09.19	1000 MTS Aluminium Skimming	64.9	Comments sought from MOEF (HSMD) & DIPP on 23.09.2019. DPIIT vide U.O. No. P-47011/277-TSW dated 21.10.19 has informed that DPIIT is not concerned with the import of "Aluminium Skimming" and M/o Mines may be consulted in the matter. Accordingly, the committee decided to seek comments from M/o Mines.
90	M/s Godfrey Phillips India Ltd, New Delhi 01/53/8/E/AM20/G-32/IC	24.09.19	78750000 Nos Tax Stamps	454.8	Approved as recommended by DPIIT vide OM No. P-47012/60/2019 T.S. dated 16.10.19
CLA New Delhi may issue the import authorization to the applicant for import of 7,87,50,000 Nos. of Tax Stamps from Bolivia for a CIF value of Rs. 4,54,86,000/- (USD 6,30,000) subject to the condition mentioned in the DPIIT vide OM No. P-47012/60/2019 T.S. dated 16.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
91	M/s J. K. Enterprise, Siliguri 01/53/8/E/AM20/J-19/IC	26.09.19	500 MTS Used rubber tyre with one cut in bead wire and rubber tube cut in two pieces	350.0	DPIIT vide OM No. E P-47012/62/2019-T.S. dated 17.10.19 has informed that the import is required for trading purpose (not for manufacturing). DPIIT is not recommending the import of used tyre for trading purpose, therefore, DGFT may take a view in this regard. Accordingly, the committee decided to reject the case.
92	M/s Mumbai Fabrics Pvt Ltd., Raigad 01/53/8/E/AM20/M-43/IC	03.10.19	270000 MTS Rubber Scrap / Granule / Crumb Rubber of less than 35mm size	19710.0	Comments sought from MOEF (HSMD) & DIPP on 03.10.2019 DPIIT vide OM No. E P-47012/47/2019-T.S. dated 11.10.19 has sought information from the firm.
93	M/s Eswari Global metal industries Pvt Ltd., Mangalore (Karnataka) 01/53/8/E/AM20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) Form with atleast 60 percent Lead content	600.6	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 09.09.19 for import of (i) 9,000 MT of Lead Scrap (ISRI Code: Rains only with not more than 2% of liquid/electrolyte by weight in a given consignment/container (ii) 1,000 MT of lead scrap (ISRI Code: Radio, Racks, Ropes, Rakes, Rents, Relays, Rails) and (iii) 2,000 MT of lead scrap (ISRI Code: Powder form). The committee decided to seek comments from DPIIT also.
94	M/s Godfrey Phillips India Ltd., New Delhi 01/53/8/E/AM20/G-35/IC	09.10.19	5280000 Nos. tax stamps	62.0	Approved as recommended by DPIIT vide OM No. E. P-47012/60/2019 T.S. dated 21.10.19
CLA New Delhi may issue the import authorization to the applicant for import of 52,80,000 Nos. of Tax Stamps from Mauritius for a CIF value of Rs. 62,04,000/- (USD 88,000) subject to the condition mentioned in the DPIIT vide OM No. E. P-47012/60/2019 T.S. dated 21.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

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95	M/s Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/AM20/G-37/IC	12.10.19	2500 MTS Waste pneumatic tyres scrap (Multiple Cuts/shreds/Pr ess Baled)	200.0	Recommended by DPIIT vide OM No. P-47012/64/2019 T.S. dated 21.10.19. The committee noted that the firm has enclosed the copy of NOC from vide OM No. 23/9/2018-HSMD dated 03.05.18, which is going to expire on 02.11.19. Accordingly, committee decided to seek fresh NOC from MoEF&CC.
96	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/AM20/J-20/IC	27.09.19	5000 MTS Lead Battery Scrap covered by ISRI Code Rails 5000 MTS Lead Battery scrap as per ISRI Rains	8454.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.19 for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays; Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). The committee decided to seek comments from DPIIT also.
97	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/AM20/T-31/IC	21.10.19	500 MTs. Of Tyre Buffing Powder	73.0	Comments sought from DPIIT on 22.10.2019. DPIIT vide OM No. P-47012/65/2019 T.S. dated 07.11.19 has sought information from the firm.
Part-3 Ministry of Steel (MoS)					
98	M/s. Metallurgical Products India Private Limited, Rauagd. 01/53/8/E/AM20/M-17/IC	12.07.19	450 Kgs. of tantalum scrap	65.91	Comments sought from M/o Steel on 23.07.2019. As decided in the EFC meeting dated 26.9.19, comments sought from M/o Mines on 23.10.19
99	M/s Bradken India Pvt Ltd, Chettipalayam 01/53/8/E/AM20/B-18/IC	29.07.2019	1500 MTS Mild Steel Pipes (Used / Second hand) in various Lengths – for Melting Purpose.	441.9	Comments sought from M/o Steel on 16.09.2019
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
100	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018. Reminder sent on 29.05.19. Again reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19.
101	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality-AA	41.67	Comments sought from C&PC and MoEF&CC(HSMD) on 24.04.19. Reminder sent vide agenda note on 20.06.19

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102	M/s. Cipla Limited, Mumbai. 01/53/8/E/AM20/C-3/IC	03.05.2019	780 Kgs. Of Bromofluoromethane	812.5	Approved as recommended by MoEF&CC(O) vide OM No. 11/16/2017-OC dated 04.11.19.
RA Mumbai may issue the import authorization to the applicant for import of 780 Kg of Bromofluoromethane (for production of Fluticasone Propionate as feedstock) from USA for a CIF value of Rs. 8,12,56,500/- (USD 11,70,000) subject to the condition mentioned in the MoEF&CC (O) vide OM No. 11/16/2017-OC dated 04.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
103	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Comments sought from C&PC on 20.05.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 24.09.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT. Recommended by D/o C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC dated 22.07.2019.
104	M/s. Industrial Foams Private Limited, Greater Noida, UP. 01/53/8/E/AM20/I-9/IC	21.05.2019	240 MT of Dichloro-1- Fluoroethane (HCFC-141B)	420.0	Approved for 42 MT, as recommended by MoEF&CC (O) vide OM No. 11/2/2019-OC dated 21.10.19.
CLA New Delhi may issue the import authorization to the applicant for import of 42 MT of HCFC-141b from China for a proportionate CIF value subject to the condition mentioned in the MoEF&CC (O) vide OM No. 11/2/2019-OC dated 21.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The validity of license shall be till 31.12.19. No stock pile of HCFC-141b shall be present with the applicant as on 31.12.2019. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
105	M/s. Aayush Enterprises, Ghaziabad 01/53/8/E/AM20/A-20/IC	21.05.2019	500 MT of LDPE Bales Scrap	175.0	Comments sought from MOEF (HSMD) on 24.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19 D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927 dated 20.06.2019 has sought information from the firm. Again D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927 dated 22.07.2019 has sought information from the firm. Hence, the firm is to submit reply directly to D/o C&PC with copy to DGFT.
106	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachloride	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
107	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	Comments sought from MoEF&CC (O) on 18.06.19. MoEF&CC vide OM No. 11/7/2015-OC dated 24.09.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.

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					Recommended by D/o C&PC vide OM No. C-II-17014/4/2019-CHEM-II-CPC dated 31.07.19
108	M/s. Manya International, Delhi, 01/53/8/E/AM20/M-12/IC	17.05.19	100000 kgs. Of HCFC 141b	158.40	Comments sought from MOEF&CC (O) on 13.06.2019. MoEF&CC vide e-mail dated 04.10.19 has sought information from the firm.
109	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 24.09.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
110	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (HSMD) & C&PC on 23.08.2019.
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
111	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
112	M/s. Forms and Surfaces India Pvt. Ltd., Pune. 01/53/8/E/AM20/F-5/IC	29.05.19	1 no. of Used Refurbished Industrial Printing Machine	20.04	Comments sought from Meity on 30.05.2019. Meity vide e-mail dated 22.08.19 informed that query sent to the firm vide letter dated 25.07.19. Meity vide e-mail dated 25.09.19 has informed that response received on 09.08.19, under process.
113	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive	5040.0	Comments sought from Meity on 14.06.2019. Reminder sent vide agenda note on 20.06.19. Meity vide letter No. 16(8)/2019-IPHW dated 03.09.19 has sought information from the firm. Meity vide e-mail dated 23.10.19 informed that information from the firm received on 09.10.19, the matter is under process.
114	M/s. Canara Bank, Bangalore, 01/53/8/E/AM20/C-10/IC	21.06.19	2 nos. IBM 8284-22A Power System S822; 1 nos. IBM V5000	47.23	Approved as recommended by Meity vide OM No. 16(09)/2019-IPHW dated 05.11.19

			Storage and tape Drive 1 nos. IBM 7226-1U3 tape enclosure 1xlt07 Half Height Tape Drive 1 nos. Lenovo 7042 CR9 Rack Mount Hardware Management 2 nos. Cisco Asa 5506 Firewall 1 nos. cisco SG300- 28PP-K9-EU 28 Port Gigabit Pde Pluse Managed Switch		
RA Bangalore may issue the import authorization to the applicant for import of 08 Nos. of servers and related items as per ANF -2M from China and Mexico for a CIF value of Rs. 4723128.50/- (South African Rand 10,04,921) subject to the condition mentioned in the Meity OM No. 16(09)/2019-IPHW dated 05.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
115	M/s. Globalfoundries Engineering Private Limited Bangaluru. 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	71.60	Comments sought from MeitY on 25.07.2019. Meity vide e-mail dated 25.09.19 informed that query sent to the firm vide letter No. 16(12)/2019-IPHW dated 24.09.19, response awaited. Reminder sent to the firm by Meity on 01.11.19
116	M/s Nagendra Hasilkar., Bengaluru 01/53/8/E/AM20/N-22/IC	04.10.19	1 Nos Laptop – HP EliteBook 850 G6	1.1	Comments sought from MeitY on 10.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process.
117	M/s Dell International Services India Pvt Ltd., Bangalore 01/53/8/E/AM20/D-24/IC	01.10.19	14000 Nos Refurbished motherboards for personal computers (Laptops & Desktops) 1000 Nos Refurbished Cards/PPCBs for personal Computers (Laptops & desktops)	335.8	Comments sought from Meity 03.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process.
118	M/s Cochlear Medical Device Company India Pvt. Ltd., Mumbai 01/53/8/E/AM20/C-22/IC	23.09.19	3000 Nos. Refurbished or Repaired Processing	312.0	Comments sought from Meity 21.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process.

			Units -Part or component of artificial electronic ear consisting: 1. CP800 series models- Z179938, Z185553, Z185554, Z185555 2. Freedom or SP 12 models- S50609, S50621, S50622, S50623, S50779 3. CP802 model- Z319055 4. CP910 models- Z284845, Z285968, Z285969, Z285970 5. CP920 models- Z284846, Z285973, Z285974 6. Baha models- 91300, 91303, 91305, 93630, 91301, 92841, 93631, 95202, 90731, 90511, 90501, 95471, 96001 7. CP950 model P771866 8. CP1000 model Z482005		
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
119	M/s. Marine Solutions Bhavnagar, Gujarat. 01/53/8/E/AM20/M-8/IC	22.04.19	6000 Kgs. Of Halon 1301 Recycled	192.10	Approved as recommended by MoEF&CC(O) vide OM No. 11/5/2012-OC dated 14.10.19.
RA Rajkot may issue the import authorization to the applicant for import of 6,000 Kgs of Halon-1301 (Recycled) from UK for a CIF value of Rs. 1,92,10,500/- (USD 2,70,000) subject to the condition mentioned in the MoEF&CC(O) OM No. 11/5/2012-OC dated 14.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.					
120	M/s. Refex Industries Limited, Kanchipuram, Tamil Nadu. 01/53/8/E/AM20/R-17/IC	27.06.19	800 MT of HCFC-141 B	1036.0	Comments sought from MoEF(O) on 27.06.19. MoEF&CC(O) vide e-mail dated 04.10.19 has sought information from the firm

121	M/s. Royal Industries, Rohini 01/53/8/E/AM20/R-23/IC	15.07.19	200 MTs. of Dichlorofluoro ethane (HCFC141B)	288.0	Approved as recommended by MoEF&CC (O) vide OM No. 11/2/2019-OC dated 24.10.19.
CLA New Delhi may issue the import authorization to the applicant for import of 52 MT of HCFC-141b from GCA for a CIF value of Rs. 2,88,00,000/- (USD 4,00,000) subject to the condition mentioned in the MoEF&CC(O) OM No. 11/2/2019-OC dated 24.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
122	M/s. Amrit Polychem Pvt. Ltd. Mumbai. 01/53/8/E/AM20/A-48/IC	02.08.19	260 MT of Di Chlorofluoro Ethanes (HCFC 141B)	332.2	Permission has been granted to the firm as recommended by MoEF&CC(O) vide OM No. 11/2/2019-OC dated 24.10.19. Accordingly, the committee decided to close the case.
123	M/s Ceasefire Industries Pvt Ltd, Pune 01/53/8/E/AM20/C-18/IC	29.08.19	50000 Kgs HCFC - 123 (Dichlorotriflu oroethane)	354.0	Approved as recommended by MoEF&CC(O) vide OM No. 11/2/2019-OC dated 04.11.19
RA Mumbai may issue the import authorization to the applicant for import of 50,000 Kgs of HCFC-123 from China for a CIF value of Rs. 3,54,05,000/- (USD 4,85,000) subject to the condition mentioned in the MoEF&CC(O) OM No. 11/2/2019-OC dated 04.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
124	M/s Industrial Foams Pvt. Ltd, Noida 01/53/8/E/AM20/I-36/IC	25.09.19	160 MTS Dichloro-1- Fluoroethane (HCFC-141B)	272.6	Approved for 41.5 MT, as recommended by MoEF&CC (O) vide OM No. 11/2/2019-OC dated 21.10.19.
CLA New Delhi may issue the import authorization to the applicant for import of 41.5 MT of HCFC-141b from China for a proportionate CIF value subject to the condition mentioned in the MoEF&CC (O) vide OM No. 11/2/2019-OC dated 21.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
125	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
126	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tr anquilizer Equipment/C O2 Injection Rifle and accessories	6.60	Recommended by MoEF&CC vide OM No.3-11/2019 WL dated 05.09.19. The case of the firm was processed on file and the same has been rejected as the firm has no Arms Dealer License.
127	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. Comments received from MoEF&CC vide OM dated 18.04.19. But there is a mismatch in the item and DGFT's reference. Accordingly, clarification has been sought from MoEF&CC on 04.06.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
128	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19

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					and 19.07.19.
129	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
130	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
131	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent vide agenda note on 20.06.19
132	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
133	M/s. S N Consultants, Delhi. 01/53/8/E/AM20/S-24/IC	30.05.19	150000 Kgs. Sussera Lappa	4.50	Comments sought from MOEF&CC (WL) on 03.06.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
134	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
135	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
136	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
137	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-45/IC	31.07.19	4 nos. of Yukon Night Vision Binoculars Tracker 3*42	1.01	Comments sought from MOEF&CC (WL) on 01.08.2019
138	M/s Rajat Singh Shekhawat, Jaipur. 01/53/8/E/AM20/R-27/IC	10.08.19	22 nos. of Taxidermy Animal Mounts	7.54	Comments sought from MOEF&CC (WL) on 13.08.2019

139	M/s Hi-Tech Advance Product , Indore. 01/53/8/E/AM20/H-15/IC	14.08.19	4 Set. CO2 dart projector double barrel JMDB13, CO2 dart projector JMSP25, Dart projector transport case JMD Betc.	9.18	Comments sought from MOEF&CC (WL) on 16.08.2019
140	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019
141	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-59/IC	10.09.2019	3 Nos GPS Collars with standard accessories	7.4	Comments sought from MOEF&CC (WL) on 16.09.2019
142	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019
143	M/s Biohab INC, Indore 01/53/8/E/AM20/B-25/IC	24.09.19	3 Nos Veterinary Equipment/Tr anquilizer Equipment/C O2 Injection Pistol and accessories, X-Caliber, CO2 Projector, with animal control package no. 1, X-2 Projector, CO2 Injection Pistol, with animal control package no. 1, X-2 Projector, CO2 injection pistol, with animal control package no. 1, RDD device- type P 5.0 CC ¾ 14 GA Needle no. 3, RDD device- type U 7.0 CC ¾ 14 GA Needle no.3, Animal Control X- Caliber Med-	4.5	Comments sought from MOEF&CC (WL) on 25.09.2019

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			Long range Premium Package no.1, Animal Control X2 short range premium package no.2		
144	M/s Karan Vijay Singh, Jodhpur 01/53/8/E/AM20/K-22/IC	03.10.19	7 Nos of Taxidermy	6.9	Comments sought from MOEF&CC (WL) on 04.10.2019
145	M/s Zon Groves and Farms, Telengana 01/53/8/E/AM20/Z-5/IC	04.10.19	6 Nos Orangutan (06 Nos 03 male and 03 female) age 6 months and above	365.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.10.19 and MoEF&CC(WL) vide OM No. 3-29/2019 WL dated 16.10.19, subject to further approval by the competent authority.
146	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-78/IC	07.10.19	1 No. Yukon Night Vision Binoculars Tracker 3x42	.26	Comments sought from MoEF&CC(WL) on 11.10.2019
Part-9 D/o. Heavy Industry (DHI)					
147	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.2019	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
148	M/s. Tata Motor Limited, Mumbai. 01/53/8/E/AM20/T-15/IC	29.05.19	1 no. of KIA BONGO III 1 Ton Second Hand	11.1	Comments sought from MoEF&CC (HSMD) and DHI on 31.05.19. DHI vide OM No. M/s. Tata Motors Ltd/2019-HEI dated September, 2019 has requested to provide policy/guideline on import of second hand goods and precedence, if any, to enable them to finalise the comments.
149	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024GX -Starter, 2 nos. 01J300057EX -CVT, 2 nos. 057130851CX -Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. Reminder sent to DHI vide agenda note dated 20.06.19 and 19.07.19. DHI vide OM dated --.08.2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalise the comments.
150	M/s. Bharat Electronics Limited, Bangalore. 01/53/8/E/AM20/B-16/IC	16.07.19	6000 Kgs. of Chromium Powder	161.67	Comments sought from Meity on 01.08.2019. Meity vide Letter no. 16(13)/2019-IPHW dated 03.09.19 has sought information from the firm. Reminder sent to the firm by Meity on 01.11.19
151	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated

					24.09.19.
Part-10 Ministry of Home Affairs (MHA-PM Division)					
152	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD. Reminder sent vide agenda note on 20.06.19. MHA vide UO No. IV-24011/08/2018-Prov-I dated 19.07.19 has informed that comments is still to be received from MoD. The committee decided to close the case till receipt of comments from MoD.
153	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 1/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc Mount; 60 nos. Folding Buttstock for AK-47; 60 nos. AK-47-7.62*39 30 Round etc.	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019.
154	M/s PLR Systems Pvt Ltd, Delhi 01/53/8/E/AM20/P-30/IC	30.08.19	20 Nos Base, Metal, Ejection Port Cover (Part No 7041014) 40 Nos Swivel, Polymer, Sling (Part No 7051036)	140.7	Permission has already been granted to the firm with the approval of DG. The committee decided to close the case.
155	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-84/IC	13.09.2019	300 Nos Round Drum Magazine with 75 Rounds Capacity 600 Nos Magazine 30 Round (Accessories of Coupled Magazine with 60 round capacity). 300 Nos Polymer and straps	228.7	Comments sought from MHA (PM Divn.) on 19.09.2019. Application has been forwarded by PM Division to IS Division.

			magazine coupler(accessories of coupled magazine with 60 rounds capacity). 300 Foldable bipod (Foldable bipod with rail mount). 300 Nos Polymer rail (accessories of foldable bipod with rail mount) 300 Nos Adaptor bipod (accessories of foldable bipod with rail mount) 300 Nos Foldable buttstock 300 Nos Check rest (accessories of foldable buttstock) 300 Nos Sling swivel attachment (Accessories of foldable butt stock) 87 Nos Silencers 300 Nos Reflex sight 300 Nos Rail Mount (accessories of reflex sight)		
156	M/s Krauss International., New Delhi 01/53/8/E/AM20/K-23/IC	17.10.19	2 Set Helmet Mounted Night vision device (MINI 14+photonis Echo 1500 Autog.) 2 Set Helmet Mounted Thermal Imagers	11.8	Comments sought from MHA (PM Divn.) on 18.10.2019

			(TILO-3Z, TILO standard helmadapter, TILO spacer for helmet adapter		
Part-10 Ministry of Home Affairs (MHA-IS Division)					
157	M/s Pahwa Manufacturers., Uttar Pradesh 01/53/8/E/AM20/P-45/IC	12.10.19	4800000 Nos. P. caps 400000 Nos Plastic wad 150000 Nos Slugs with/without wad	96.9	The committee decided to examine the case as per clarification from MHA.
158	M/s Prabhat Kumar Singh., New Delhi 01/53/8/E/AM20/P-42/IC	07.10.19	4 Nos As per new arms act 2016, I would like to import .357 magnum revolver qty 1 pcs, .32 bore pistol qty 1 pcs, 30.06 bore rifle qty 1 pcs, .12 bore gun qty 1 pcs	5.6	The committee decided to examine the case as per clarification from MHA.
159	M/s Premier Gun House., Delhi 01/53/8/E/AM20/P-41/IC	04.10.19	370 Nos As per new arms rule 2016, I would like to import the following items :- Guns Qty 90 pcs (.32 Bore Revolvers Qty 70 pcs, .357 Magnum Revolvers Qty 20 pcs), NPB Pistols Qty 90 pcs (.32 Bore Pistols Qty 30 pcs, .380 Bore Pistols Qty 20 pcs, .45 Bore Pistols Qty 20 pcs, 7.62 Bore pistol qty 20 pcs) NPB Rifles qty 90 pcs (.30.06 bore rifles qty 40 pcs, .22	486.2	The committee decided to examine the case as per clarification from MHA.

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			bore rifles qty 30 pcs, .375 magnum rifles qty 20 pcs)		
160	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/AM20/A-72/IC	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS-1 Day and night vision sight 1 Nos NV/S- 18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS- Holographic Sight 1 Nos RS-M Reflex Collimator Sight	4.4	MHA vide OM No. IV-20011/08/2019- Prov-I-1017 dated 14.10.19 has sought information from the firm.
161	M/s Syndicate Innovations International Ltd., Uttar Pradesh 01/53/8/E/AM20/S-97/IC	28.09.19	25000 Nos Air Weapons (Air Rifles/Air Pistols). 177 caliber less than 20 joules	9028.1	The committee decided to examine the case as per clarification from MHA.
162	M/s Paul Gun House., Punjab 01/53/8/E/AM20/P-35/IC	24.09.19	70 Nos Dbbl & Sbbl Gun Qty 25 pcs, Rifles NPB Qty 15 pcs, Revolvers NPB Qty 15 pcs, Pistols NPB Qty 15 pcs	105.0	The committee decided to examine the case as per clarification from MHA.
163	M/s Addl. Director General of Police, CID, Haryana 01/53/8/E/AM20/A-63/IC	20.09.19	3 Nos Waterjet Disrupter model 20mm Neutrex alongwith accessories including dual laser aiming pointer, projectiles, 20mm Neutrex Magnum Cartridges 70 grain - 50 nos, 01 no of	40.5	The committee decided to examine the case as per clarification from MHA.

			M2A1 Metal Ammo box for Cartridges		
164	M/s Sarhadi Arms Company, Chandigarh 01/53/8/E/AM20/S-91/IC	18.09.19	71000 Nos. Ammunition	29.0	The committee decided to examine the case as per clarification from MHA.
Part-11 Defence Research & Development Organisation (DRDO)					
165	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of parrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
166	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gas Online Euro 6 Cert Fuel E10 & 10320 of Diesel Euro 6 Cert Fuel B7	24.7	Comments sought from M/o P&NG on 31.05.2019. M/o P&NG vide OM dated 20.06.2019 has sought information from the firm. Reply from the firm is awaited.
167	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	Comments sought from M/o P&NG on 04.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
168	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Comments sought from M/o P&NG on 11.07.2019. M/o P&NG vide OM dated 02.08.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
169	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Comments sought from M/o P&NG on 08.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
170	M/s. Witmans Industries Private Limited, Mumbai. 01/53/8/E/AM20/W-5/IC	23.07.19	10000 MTs of Palm Methyl Ester/ Bio Diesel	4700.0	Rejected as not recommended by M/o P&NG vide OM No. P-12019 (11)/43/2019-Sup./(E-31581) dated 24.10.19
171	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM dated 27.08.19 has informed that the request of the firm has been forwarded to M/o P&NG without attaching the

			Electric Cable Joining Kit)		specifications of the product to be imported and requested to obtain the same for forwarding to them. The firm has been requested to provide specifications of the products to be imported on 25.09.19. Hence, the applicant is to furnish reply directly to M/o P&NG with copy to DGFT.
172	M/s Pon Pure Chemicals India Pvt. Ltd., Chennai. 01/53/8/E/AM20/P-24/IC	25.07.19	200 MTs of ISOPAR-G	220.5	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/35/2019-Supply (C-31537) dated 18.10.19, subject to further approval by the competent authority.
173	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Comments sought from M/o P&NG on 14.08.2019. M/o. P&NG vide OM No. P-12019(11)/36/2019-Sup./(P-31540) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
174	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	M/o P&NG vide OM No. P-12019(11)/34/2019-Sup./(P-31510) dated 04.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
175	M/s G.R Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	130.0	Comments sought from M/o P&NG on 27.08.2019. M/o P&NG vide OM No. P-12019(11)/38/2019-Sup./(P-31677) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
176	M/s Suzuki Motor Gujarat Pvt Ltd, Ahmedabad 01/53/8/E/AM20/S-58/IC	29.08.19	912 Kgs CEC-RF-02-03, (EURO IV Gasoline) 918 Kgs CEC Legislative Fuel RF-02-08 E5 (EURO V Gasoline) 918 Kgs Gasoline, EURO-6 Cert Fuel E10	8.5	Comments sought from M/o P&NG on 03.09.2019. M/o P&NG vide OM dated 01.11.19 has sought information from the firm.

177	M/s Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Comments sought from M/o P&NG on 05.09.2019.
178	M/s SI Group - India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-76/IC	10.09.2019	2000 MTS Propylene Tetramer	2155.5	Comments sought from M/o P&NG on 13.09.2019.
179	M/s SI Group - India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-75/IC	10.09.2019	8000 MTS Propylene Trimer	8622.0	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
180	M/s Bosch Ltd., Bangalore 01/53/8/E/AM20/B-23/IC	22.09.19	18000 ltr. Dieselkraftstof f DK 5945 Bosch Diesel EN 590 14000 ltr. Dieselkraftstof f (Arctic Diesel) DK 5980 Diesel GDK 570	64.2	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/41/2019-Sup. (P-31935) dated 22.10.19, subject to further approval by the competent authority.
181	M/s Solutia Chemicals India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-93/IC	26.09.19	350 MTS Therminol D12	1225.0	Comments sought from M/o P&NG on 26.09.19
182	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought information from the firm.
183	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/AM20/B-31/IC	10.10.19	24960 kgs Isopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19
184	M/s Balaji Amines Ltd., Maharashtra 01/53/8/E/AM20/B-29/IC	07.10.19	10500 MTS Denatured ethyl alcohol of any strength	4659.3	The committee decided to examine the case on file.
185	M/s Nishant Organics Pvt Ltd., Vadodara Gujarat 01/53/8/E/AM20/N-21/IC	27.09.19	7200 MTS Denatured Ethyl alcohol (Ethanol) of any strength	3119.0	The committee decided to examine the case on file.
186	M/s Aarti Industries Ltd., Mumbai 01/53/8/E/AM20/A-69/IC	26.09.19	5000 MTS Denatured Ethyl Alcohol	3555.0	The committee decided to examine the case on file.
187	M/s Sun Pharmaceutical Industries Ltd., New Delhi 01/53/8/E/AM20/S-96/IC	27.09.19	50000 ltr Dehydrated Alcohol (Ethanol Anhydrous) USP/Ph. Eur	93.7	The committee decided to examine the case on file.
188	M/s Medreich Ltd., Bangalore 01/53/8/E/AM20/M-39/IC	25.09.19	10192 ltr Ethyl Alcohol 200 Proof	14.0	The committee decided to examine the case on file.

189	M/s Recipharm Pharmservices Pvt Ltd., Bangalore 01/53/8/E/AM20/R-38/IC	24.09.19	800 ltr Industrial Denatured Alcohol 99 percent BP	3.4	The committee decided to examine the case on file.
190	M/s Alchemie Laboratories, Mumbai 01/53/8/E/AM20/A-67/IC	24.09.19	12000 MTS denatured ethyl alcohol 12000 MTS denatured ethyl alcohol 12000 MTS denatured ethyl alcohol	25596.00	The committee decided to examine the case on file.
191	M/s. Yellowstone Chemicals Private Limited, Mumbai 01/53/8/E/AM20/Y-6/IC	27.09.19	15,000 MT of Denatured Ethyl Alcohol	6132.00	The committee decided to examine the case on file.
192	M/s. Nalco Water India Ltd., Hooghly, West Bengal 01/53/8/E/AM20/N-24/IC	18.10.19	20000 Kgs Oleic Acid Methyl Ester.	12.9	Comments sought from M/o P&NG on 22.10.2019
Part-13 Department of Telecommunications (DoT)					
193	M/s. In Machineries & Equipments Pvt. Ltd., Cuttack. 01/53/8/E/AM20/I-19/IC	12.06.19	1 nos. Marine Radar with less Antenna Radiator Cable & Inos. Navtex Receiver Complete Set	14.42	DoT vide Letter No. R-11020/05/2016-PP dated 26.07.19 and Corrigendum dated 05.09.19 has informed that the firm is required to obtain an import license from Regional Licensing Office (RLO) of WPC Wing Chennai. For this they have to obtain frequency allotment letter for use of the Radar.
194	M/s. Ingram Micro India Pvt. Ltd, Mumbai 01/53/8/E/AM20/I-29/IC	12.07.19	50,000 Nos. of Drone (Nano) Max Weight (including payload camera) less than or equal to 250 gram, Max height above ground level 50 meters/15 feet as per the DGCA CAR 16/15-20 dated 27.07.16	2651.29	The firm has enclosed copy of Equipment Type approval No. WR-ETA/20199622 dated 28.01.2019. The committee decided to await response of WPC Cell of DOT on the issue already taken up separately by Policy 2 Division.
195	M/s Anya Enterprises, Delhi 01/53/8/E/AM20/A-66/IC	23.09.19	2000 Nos Quadcopter Nano Category Tello in (Brand: DJI Model: TLW004	134.3	Comments sought from DoT on 24.09.19. DOT vide Letter No. R-11020/05/2016-PP dated 07.10.2019 has requested to provide literature and RF specifications of the equipment/drones proposed to be imported for further examination.
196	M/s Bharat Drone Systems Pvt. Ltd., New Delhi	08.09.19	200 Nos. 50 each of Nano	7.3	The firm has enclosed copy of ETA Certificate No. (i) NR-ETA/201900726

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	01/53/8/E/AM20/B-20/IC		Drone Models H111C (Nano Cam), H507A (XA Star Pro), H507A+(X4 Star Pro with HT009), H216A(X4 Desire Pro from Hubsan Technologies, China		dated 03.07.19 (ii) NR-ETA/201900725 dated 03.07.19 (iii) NR-ETA/201900817 dated 26.08.19. The committee decided to await response of WPC Cell of DOT on the issue already taken up separately by Policy 2 Division
Part-15 Directorate General of Civil Aviation (DGCA)					
197	M/s. Hemani Exim Private Limited, Mumbai. 01/53/8/E/AM20/H-10/IC	24.07.19	6000 nos. of Model Aircrafts	225.0	Approved as recommended by DGCA vide e-mail dated 13.11.19.
RA Mumbai may issue the import authorization to the applicant for import of 6,000 Nos. of Model Aircrafts made of wood, Balsa wood, Polystyrene, fibre glass (without motor, Engine and remote Control) from GCA for a CIF value of Rs. 22,500,000/- (USD 321430) The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
198	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019
199	M/s Delhi International Airport Limited, New Delhi 01/53/8/E/AM20/D-14/IC	16.08.19	1 Nos Waterjet Disrupter model 20mm Neutrex along with accessories including dual laser aiming pointer, projectiles, 20mm Neutrex Magnum Cartridges 70 grain – 50 nos., 01 no. M2A1 Metal Ammo Box for Cartridges.	15.9	Comments sought from DGCA on 21.08.2019
200	M/s P K Srivastawa, GM (CNS – Automation & FTI), New Delhi 01/53/8/E/AM20/P-36/IC	26.09.19	1 SET Mlat TX/RX sensors (P/o asmgcs)- RTX sensors Qty 02, RXSGU sensor Qty 01, RX sensor Qty 01, ADSB Antenna Qty	275.6	Approved as per WPC (DOT) Import License No. NR-20181061132 dated 09.09.2019 and Ministry of Civil Aviation OM No. AV-19017/2/2017-AAI dated 25.09.19

			04, Power supply Qty 01, Digital Unit Qty 01		
CLA New Delhi may issue the import authorization to the applicant for import of 1 Set of MLAT TX/RX Sensors (P/o ASMGCS-Advanced Surface Movement Guidance and Control System) with accessories from Italy for a CIF value of Rs. 2,75,60,520/- (Euro 3,51,000) subject to the condition mentioned in the WPC (DOT) Import License No. NR-2018106132 dated 09.09.2019 and Ministry of Civil Aviation OM No. AV-19017/2/2017-AAI dated 25.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
201	M/s P K Srivastawa, GM (CNS – Automation & FTI) New Delhi 01/53/8/E/AM20/P-37/1C	26.09.19	1 Set of MLAT TX/RX sensors (P/o asmgcs)- RTX sensors Qty 02, RXSGU sensor Qty 01, RX sensor Qty 01, ADSB Antenna Qty 04, Power supply Qty 01, Digital Unit Qty 01	275.6	Approved as per WPC (DOT) Import License No. NR-2018106149 dated 11.09.2019 and Ministry of Civil Aviation OM No. AV-19017/2/2017-AAI dated 25.09.19
CLA New Delhi may issue the import authorization to the applicant for import of 1 Set of MLAT TX/RX Sensors (P/o ASMGCS-Advanced Surface Movement Guidance and Control System) with accessories from Italy for a CIF value of Rs. 2,75,60,520/- (Euro 3,51,000) subject to the condition mentioned in the WPC (DOT) Import License No. NR-2018106149 dated 11.09.2019 and Ministry of Civil Aviation OM No. AV-19017/2/2017-AAI dated 25.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
202	M/s Jaya Hind Industries Ltd., Maharashtra 01/53/8/E/AM20/J-21/1C	10.10.19	1 Nos One aircraft embraer legacy 650E (EMB-135J) legacy 650) aircraft (MSN1450123 7) year of manufacture 2019, equipped with two rolls Royce ae 300742 engines bearing serial numbers cae 313471 and cae 313470 and registration mark vt-fpa, for private use	16882.3	Approved as recommended by DGCA vide Letter No. AV.14015/AAC/02/2019-AT-1 dated 09.10.19 and Letter No. 5-2374/2014-AI(2) dated 06.11.19
RA Pune may issue the import authorization to the applicant for import of one EMB-135BJ (Legacy 650) aircraft (MSN:14501237) on outright purchase basis for private use from Brazil for a CIF value of Rs. 1,68,82,36,000/- (USD 2,28,14,000) subject to the condition mentioned in the DGCA vide Letter No. AV.14015/AAC/02/2019-AT-1 dated 09.10.19 and Letter No. 5-2374/2014-AI(2) dated					

06.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
203	M/s Shobha Wollens Pvt Ltd., Bhadohi 01/53/8/E/AM20/S-85/IC	19.09.19	50000 kgs Other (Other Apparel used fabrics cloth waste)	38.3	In the past, Ministry of Textiles had not agreed for grant of import authorization for import of use fabrics/cloths. Accordingly, the committee decided to reject the case.
204	M/s Rugsoic, Bhadohi 01/53/8/E/AM20/R-39/IC	30.09.19	60000 kgs Other (Other Apparel used fabrics cloth waste)	32.4	In the past, Ministry of Textiles had not agreed for grant of import authorization for import of use fabrics/cloths. Accordingly, the committee decided to reject the case.
Part-17 Department of Food & Public Distribution					
205	M/s Hirohama India Pvt Ltd., New Delhi 01/53/8/E/AM20/H-21/IC	04.10.19	5000 kgs of Japanese koshihikari rice	16.8	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
206	M/s Saksham Impex Pvt. Ltd., New Delhi 01/53/8/E/AM20/S-108/IC	22.10.19	50000 Kgs Sushi Rice Orzo Stavia Short Grain Rice	39.7	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
207	M/s Saksham Impex Pvt. Ltd., New Delhi 01/53/8/E/AM20/S-109/IC	22.10.19	80000 Kgs Arborio Rice	63.6	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
Part-18 Petroleum & Explosives Safety Organization (PESO)					
208	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19.
209	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
210	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
211	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechinc Articles etc.	4.14	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19
212	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm.
213	M/s HLS Asia Limited, Noida Uttar Pradesh 01/53/8/E/AM20/H-16/IC	04.09.19	6000 Nos Part No. 102624465,	988.1	Approved as recommended by PESO vide Letter no. E-25(38)60/2019 dated 09.10.19

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			CHG 4.625 in Millenium II HMX 21G, UN0440, Class 1.4D 5000 Nos Part No. 101366678, CHG 3.125 Millenium DP HMX 21G, UN0440, 1.4D		
CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) for carrying out oil exploration and perforation of oil well from USA for a CIF value of Rs. 98815695.12 (USD 1372440.21) subject to the condition mentioned in the PESO Letter No. E-25(38)60/2019 dated 09.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
214	M/s Ideal Detonators Pvt Ltd., Secunderabad 01/53/8/E/AM20/I-34/IC	04.09.19	12288000 Mtr Plastic Shock Tube Rioline	422.4	Approved as recommended by PESO vide Letter no. E-25(38)132/2017 dated 17.10.2019 and dated 18.10.19
RA Hyderabad may issue the import authorization to the applicant for import of 12288000 Mtrs of Plastic Shock Tube Rioline Explosives (as per ANF-2M) from Russia for a CIF value of Rs. 42249830.40 (USD 5,78,764.80) subject to the condition mentioned in the PESO Letter No. E-25(38)132/2017 dated 17.10.2019 and dated 18.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
215	M/s Srijan System Pvt Ltd, New Delhi 01/53/8/E/AM20/S-70/IC	05.09.19	25000 Nos Bird Bomb/Bangers 25000 Nos Bird Whistlers 100000 Nos Geco Blank Caps Cal.6MM 60 Nos RG-3 Six Shot Launcher, Cal.6MM (Signal Pistol)	29.9	Rejected as not recommended by PESO vide Letter no. E-25(38)62/2019 dated 06.11.19.
216	M/s Srijan System Pvt Ltd, New Delhi 01/53/8/E/AM20/S-69/IC	05.09.19	25000 Nos Bird Bomb/Bangers 25000 Nos Bird Whistlers 100000 Nos Geco Blank Caps Cal.6MM 20 Nos RG-3 Six Shot Launcher, Cal.6MM (Signal Pistol)	28.4	Rejected as not recommended by PESO vide Letter no. E-25(38)62/2019 dated 06.11.19
217	M/s Srijan Systems Pvt Ltd, New Delhi 01/53/8/E/AM20/S-77/IC	10.09.2019	25000 Nos Bird Bomb/Bangers 25000 Nos	32.3	Rejected as not recommended by PESO vide Letter no. E-25(38)62/2019 dated 06.11.19

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			Bird Whistlers 100000 Nos Geco Blank Caps CAL.6MM 120 Nos RG-3 Six shot launcher, CAL.6MM (Signal Pistol)		
218	M/s CDET Explosive Industries Pvt Ltd, Nagpur 01/53/8/E/AM20/C-20/IC	13.09.2019	8640 KME This tube is used for assembly with filled shells to manufacture non-electric detonators	268.7	Approved as recommended by PESO vide Letter no. E-25(38)127/2018 dated 27.09.2019
RA Nagpur may issue the import authorization to the applicant for import of 8640 Km Shock Tube from Poland for a CIF value of Rs. 2,68,77,312/- (Euro 3,32,640) subject to the condition mentioned in the PESO Letter No. E-25(38)127/2018 dated 27.09.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Nagpur.					
219	M/s Syannlab Solutions Pvt. Ltd, Bengaluru 01/53/8/E/AM20/S-78/IC	13.09.2019	1 kgs Smoke Emitters	.06	PESO vide Letter No. E-25(38)Import/Pol/2018 dated 17.10.2019 has sought information from the firm.
220	M/s Baker Hughes Singapore PTE, Navi Mumbai 01/53/8/E/AM20/B-30/IC	10.10.19	1520 Nos A1001070004, charge assy 3324 predator fphmx charges, shaped 1.4d un 0440	18.5	Approved as recommended by PESO vide Letter No. E-25(38)114/2018 dated 01.11.19
RA Mumbai may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) for carrying out oil exploration and perforation of oil well from USA for a CIF value of Rs. 18,53,576.16 (USD 25,672.80) subject to the condition mentioned in the PESO Letter No. E-25(38)114/2018 dated 01.11.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
221	M/s Ramita Kaur Gulati, Gurugram 01/53/8/E/AM20/R-43/IC	15.10.19	500 pac These are waterproof/stormproof matches needed in order to help soldier during survival	.04	Comments sought from PESO on 17.10.2019. PESO vide Letter No. E-25(38)Import/Pol/2018 dated 30.10.19 has informed that the item Waterproof/Stormproof Matches does not come under the purview of Explosives Act/Rule. Hence, PESO has no comments to offer in the matter. The committee decided to examine the case on file.
222	M/s Focus Energy Ltd. New Delhi 01/53/8/E/AM20/F-14/IC	21.10.19	300 nos.BI-Directional Boosters, HMX 100 nos. Impact Detonator, HQBQ1-1 642 Mtr.	53.3	Comments sought from PESO on 22.10.2019. PESO vide Letter No. 25(38)81/2019 dated 06.11.19 has sought information from the firm.

			Detonating Cord, 80HMXLSHV 5000 Nos. Perforating Charge, SDP33HMX2 0-1		
Part -21 Miscellaneous					
223	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
224	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
225	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
226	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18.

					Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Last reminder sent vide agenda note dated 22.10.19.
227	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19.
228	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
229	M/s. Namdhari Seeds Pvt. Ltd., Bangalore. 01/53/8/E/AM20/N-8/IC	19.06.19	16320 Kgs. of Ginger	21.94	Comments sought from D/o Agriculture Cooperation & Farmers welfare on 21.06.2019
230	M/s. Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-37/IC	11.07.19	5100 MT of Rough Marble Aggregate Stones	502.65	Comments sought from M/o Mines on 12.07.2019.
231	M/s. National Centre for Cell Science, Pune. 01/53/8/E/AM20/N-13/IC	06.08.19	2000 nos. of vials Drosophila Fly Stocks	7.00	Comments sought from D/o Biotechnology on 09.08.2019
232	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library 103 Box Sacred Literature and booklets 198 Box Whole English Sacred Bibles	4.7	Comments sought from M/o HRD on 21.08.2019
233	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019
234	M/s Vibhu Essential Oils LLP, Delhi 01/53/8/E/AM20/V-2/IC	29.08.19	5000 kgs Australian Sandalwood Santalum Lanceolatum (Size : 500 Grams to 3 kg Pieces & Logs)	17.9	Comments sought from MOEF&CC (SU Divn) on 03.09.2019. MoEF&CC vide OM No. 5-5/2019-SU dated 09.09.19 has sought information from the firm.
235	M/s Surabhi Enterprises Pvt Ltd, Kolkata 01/53/8/E/AM20/S-63/IC	03.09.19	343956 kgs Incense Stick	112.3	Comments sought from MSME on 11.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till

					comments received from MSME.
236	M/s Rahul Corporation, Bangalore 01/53/8/E/AM20/R-32/IC	04.09.19	1381250 kgs Raw Incense Sticks 1381250 kgs Raw Incense Sticks	1257.0	Comments sought from MSME on 11.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
237	M/s Wolong India Technology Pvt Ltd, Hyderabad 01/53/8/E/AM20/W-7/IC	04.09.19	3750 Nos Engineering Drawings in form of paper or microfilms 19 Nos Filling cabinets for drawings	27.3	The committee decided to examine the case on file.
238	M/s Parimal Mandir, Bangalore 01/53/8/E/AM20/P-31/IC	04.09.19	11200 MTS Raw Incense Sticks	500.0	Comments sought from MSME on 11.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
239	M/s Taruna Enterprises, Bangalore 01/53/8/E/AM20/T-25/IC	04.09.19	911625 Kgs Raw Incense Sticks	414.5	Comments sought from MSME on 11.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
240	M/s Vishal Agarbathi Works, Bangalore 01/53/8/E/AM20/V-22/IC	05.09.19	225000 kgs 8 inch Raw Agarbathi 225000 kgs 9 inch Raw Agarbathi	405.3	Comments sought from MSME on 11.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
241	M/s Moksha Agarbatti Co., Bangalore 01/53/8/E/AM20/M-33/IC	06.09.19	1010 MTS 8 or 9 Various Colours Raw Agarbathi Machine Made with 3 to 5 MM Thickness	600.0	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
242	M/s Supercraft 3D Wellness Pvt Ltd 01/53/8/E/AM20/S-72/IC	07.09.19	150 Kgs Ti- AL6 V4 Titanium Alloy Powder Medical Grade	39.9	The committee decided to examine the case on file.
243	M/s Amba Agarbatti Co., New Delhi 01/53/8/E/AM20/A-58/IC	07.09.19	501 MTS 8 Black Raw Agarbatti (Unperfumed) 167 MTS 9 Black Raw	343.8	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till

			Agarbatti (Unperfumed)		comments received from MSME.
244	M/s Nishan Products, Ahmedabad 01/53/8/E/AM20/N-19/IC	09.09.19	100 MTS Raw Agarbatti	47.0	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
245	M/s Raj Chematics, Bangalore 01/53/8/E/AM20/R-34/IC	09.09.19	1000 MTS Raw Agarbatti	3.0	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
246	M/s Sun Temple (India) Agarbatti Company, Gondia 01/53/8/E/AM20/S-74/IC	09.09.19	250 MTS Agarbatti and other odoriferous preparations which operate by burning	144.0	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
247	M/s Utsav Fragrances, Rajkot 01/53/8/E/AM20/U-4/IC	09.09.19	350 MTS Raw Incense sticks (Agarbatti unperfumed)	215.0	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
248	M/s Maa Kamakhya Darbar Fragrances (India), Kanpur 01/53/8/E/AM20/M-34/IC	10.09.19	4000 MTS 8 and 9 inches black raw incense sticks (Agarbatti)	1886.3	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
249	M/s Shiva Shellac & Chemicals, Gondia 01/53/8/E/AM20/S-71/IC	06.09.2019	250 MTS Agarbatti and other odoriferous preparations which operate by burning	144.0	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
250	M/s Mansi Enterprise, Gandhinagar 01/53/8/E/AM20/M-32/IC	06.09.2019	264 kgs Raw Agarbatti in various Length size 12000 kgs Dhoop Stick 60000 kgs Wood Powder	78.1	Comments sought from MSME on 11.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
251	M/s N Ranga Rao & Sons Pvt. Ltd Mysuru 01/53/8/E/AM20/N-18/IC	06.09.2019	7700 MTS Raw Agarbatti	4372.3	Comments sought from MSME on 11.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of

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					Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
252	M/s Dimpex Enterprises, Mumbai 01/53/8/E/AM20/D-21/IC	06.09.2019	324 MTS Raw Agarbatti without perfume	240.0	Comments sought from MSME on 13.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
253	M/s Universal Chemicals, Kanpur 01/53/8/E/AM20/U-5/IC	11.09.19	4000 MTS 8 And 9 Black Raw Incense Sticks (Agarbatti)	1886.3	Comments sought from MSME on 16.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
254	M/s Bhartiya Dhoop Karyalaya Pvt Ltd, Noida 01/53/8/E/AM20/B-22/IC	11.09.19	150000 Kgs Agarbatti and other odoriferous preparations which operate by burning	15.0	Comments sought from MSME 16.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
255	M/s Janak Perfumers, Rajkot 01/53/8/E/AM20/J-18/IC	11.09.19	350 MTS Incense Stick	180.0	Comments sought from MSME 16.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
256	M/s PR Agro Industries, Indore 01/53/8/E/AM20/P-32/IC	11.09.2019	222 MTS Raw Agarbatti (Unperfumed Incense Sticks)	97.6	Comments sought from MSME on 16.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
257	M/s Savitri Sugandalaya, Bangalore 01/53/8/E/AM20/S-79/IC	14.09.2019	162 MTS 3/8/9/15/16 Various colours of raw agarbathis, dhoop stiks, machine made with 3 to 5 mm thickness and 1.5 or 1.75 cone base size is 15 to 17 mm	74.8	Comments sought from MSME on 17.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME..
258	M/s Hem Corporation, Mumbai 01/53/8/E/AM20/H-18/IC	13.09.2019	2400 MTS Raw agarbatti/ raw cone / raw dhoop / raw coil	1354.0	Comments sought from MSME on 17.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the

					committee decided to close the case, till comments received from MSME.
259	M/s Anant Products, Bhopal 01/53/8/E/AM20/A-60/IC	12.09.2019	1200000 kgs Agarbatti	557.7	Comments sought from MSME on 17.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
260	M/s Kaveri Global, Bangaluru 01/53/8/E/AM20/K-19/IC	18.09.2019	300 MTS raw incense sticks	18.0	Comments sought from MSME on 19.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
261	M/s Zest Intertrade LLP, Navi Mumbai 01/53/8/E/AM20/Z-4/IC	18.09.2019	504000 kgs 8 Raw Agarbatti	446.3	Comments sought from MSME on 19.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
262	M/s Shri Balaji Incense Industries, Odisha 01/53/8/E/AM20/S-81/IC	16.09.2019	660720 kgs Agarbatti and other odoriferous preparations that operate by burning	328.2	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
263	M/s Shri Balaji Incense Industries, Odisha 01/53/8/E/AM20/S-82/IC	16.09.2019	663408 kgs Agarbatti and odoriferous preparations that operate by burning	324.8	Comments sought from MSME on 18.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
264	M/s M H Marketing, Kolkata 01/53/8/E/AM20/M-36/IC	17.09.2019	995112 kgs 8 raw black incensed stick 1000+ 2985336 kgs 8 raw black incense stick 1200+	2187.8	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
265	M/s Exponiq INC, Kanpur 01/53/8/E/AM20/E-9/IC	18.09.2019	220 MTS 8 and 9 black raw incense ssticks (Agarbatti)	118.3	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
266	M/s Rocket Agarbatti Company, Nagpur 01/53/8/E/AM20/R-35/IC	17.09.2019	600 MTS Raw Agarbatti, Raw incense sticks, raw	288.0	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of

			dhoop sticks		Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
267	M/s Soundrya Lahri Soap & Cosmetics, Asansol West Bengal 01/53/8/E/AM20/S-80/IC	15.09.2019	200000 kgs Raw Agarbathi Sticks	100.0	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
268	M/s Komal Overseas, Indore 01/53/8/E/AM20/K-18/IC	15.09.2019	552500 kgs Raw Agarbatti	255.9	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
269	M/s Mysore Deep Perfumery House, Indore 01/53/8/E/AM20/M-35/IC	14.09.2019	8080 MTS Raw Incense Sticks/Raw Agarbatti (Unperfumed or non perfumed) & Raw dhoop sticks of various sizes	4248.6	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
270	M/s Chariott Resources, Banga 01/53/8/E/AM20/C-21/IC	14.09.2019	55000 kgs 8 Natural white raw incense sticks (Non- Perfumed) 55000 kgs 9 Natural white raw incense sticks (Non- Perfumed) 27500 kgs 12 Orange Raw incense sticks (Non- Perfumed)	78.1	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
271	M/s Patil Parimala Works, Bangalore 01/53/8/E/AM20/P-33/IC	14.09.19	2974320 kgs 8 or 9 various colours raw agarbathi machine made with 3 to 5 mm thickness	1495.9	Comments sought from MSME on 18.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
272	M/s Aladdin trading, Bangalore 01/53/8/E/AM20/A-68/IC	12.09.19	20000 kgs All types of Copper scrap which includes ingot, wire, sheet, and pipe	20.0	The committee decided to examine the case on file.

273	M/s Shree Ram Products Pvt Ltd., Ratlam 01/53/8/E/AM20/S-86/IC	20.09.19	415 MTS Unscented Raw Sticks	190.6	Comments sought from MSME on 23.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
274	M/s Sri Vijayalakshmi Agarbathi Works, Bangalore 01/53/8/E/AM20/S-87/IC	21.09.19	55314 kgs 9 Inch Raw Agarbathies (W)	32.7	Comments sought from MSME on 24.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
275	M/s Shah Fragrances, Ahmedabad 01/53/8/E/AM20/S-89/IC	21.09.19	900 MTS Agarbatti	597.6	Comments sought from MSME on 24.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
276	M/s Rajkamal Perfumery Works, Indore 01/53/8/E/AM20/R-37/IC	21.09.19	672 MTS Raw Incense sticks/raw agarbatti (Unperfumed or non perfumed) of various sizes	298.7	Comments sought from MSME on 24.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
277	M/s Agro Spice India Pvt Ltd., Kolkata 01/53/8/E/AM20/A-65/IC	22.09.19	972000 kgs Raw Agarbatti	534.6	Comments sought from MSME on 24.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
278	M/s Agro Spice India Pvt Ltd., Kolkata 01/53/8/E/AM20/A-64/IC	22.09.19	972000 kgs Raw Agarbatti	534.6	Comments sought from MSME on 24.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
279	M/s K. R. Vishwanath Agarbathi Works 01/53/8/E/AM20/K-20/IC	23.09.19	831300 kgs Raw Black Incense Sticks	358.3	Comments sought from MSME on 24.09.19. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
280	M/s B A Metal, Howrah 01/53/8/E/AM20/B-26/IC	25.09.19	1800 MTS Aluminium Scrap Thril as per ISRI or Throb	1150.2	The committee decided to examine the case on file.
281	M/s Srinath Impex, Kolkata	24.09.19	324000 kgs	178.2	Comments sought from MSME on

	01/53/8/E/AM20/S-90/IC		Raw Agarbatti		25.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
282	M/s Bharat Pujara, Kolkata 01/53/8/E/AM20/B-24/IC	24.09.19	405000 kgs Raw Agarbatti	222.7	Comments sought from MSME on 25.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
283	M/s Mukesh Agarbathi Works, Thane 01/53/8/E/AM20/M-38/IC	25.09.19	27600 kgs Raw agarbathi in various sizes and colour	21.3	Comments sought from MSME on 26.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
284	M/s Ahuja Traders, Raipur 01/53/8/E/AM20/A-69/IC	25.09.19	285000 kgs Agarbatti	.01	Comments sought from MSME on 26.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
285	M/s Subh Enterprises, Kanpur 01/53/8/E/AM20/S-92/IC	25.09.19	1650 MTS Agarbatti and Odoriferous preparations which operate by burning	772.2	Comments sought from MSME on 26.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
286	M/s Sandesh Agarbathi Co., Bangalore 01/53/8/E/AM20/S-98/IC	25.09.19	28 MTS raw agarbathi will used to manufacture finished product for export	14.9	Comments sought from MSME on 30.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
287	M/s Indian Agarbatti Manufacturers., Bengaluru 01/53/8/E/AM20/I-33/IC	04.09.19	332520 kgs Raw Incense Sticks	142.8	Comments sought from MSME on 30.09.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
288	M/s Hari Darshan Sevashram Pvt Ltd., Delhi 01/53/8/E/AM20/H-20/IC	01.10.19	750 MTS Incense Sticks	345.0	Comments sought from MSME on 03.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
289	M/s Patanjali Agro India Pvt Ltd.,	01.10.19	4000 MTS	1.9	Comments sought from MSME on

	Haridwar 01/53/8/E/AM20/P-38/IC		Raw Agarbatti		03.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
290	M/s Marvel Fragrances Company, Gandhidham 01/53/8/E/AM20/M-42/IC	01.10.19	300000 kgs Incense Sticks 100000 kgs Room Spray, fragrance oil, fragrance diffusers, fragrance bottles	216.8	Comments sought from MSME on 03.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
291	M/s Bharatwasi Export, New Delhi 01/53/8/E/AM20/B-27/IC	30.09.19	2080 MTS 8 Raw agarbatti (unperfumed) 700 MTS 9 Raw agarbatti (Unperfumed)	1431.0	Comments sought from MSME on 03.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
292	M/s GDS Perfumery Pvt Ltd., Trivandrum 01/53/8/E/AM20/G-33/IC	30.09.19	90000 kgs Agarbatti and other odoriferous preparations which operate by burning (8 inch Black Raw Machine Made) 120000 kgs Agarbatti and other odoriferous preparations which operate by burning (9 inch Black Raw Machine Made) 30000 kgs Agarbatti and other odoriferous preparations which operate by burning (9 inch white Raw Machine Made)	115.3	Comments sought from MSME on 03.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
293	M/s Patanjali Agro India Pvt Ltd., Haridwar 01/53/8/E/AM20/P-39/IC	03.10.19	4000 MTS raw agarbatti	1960.0	Comments sought from MSME on 04.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of

					Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
294	M/s Shah Traders, Ahmedabad 01/53/8/E/AM20/S-99/IC	04.10.19	840 MTS Agarbatti and other odoriferous preparations which operate by burning	382.9	Comments sought from MSME on 10.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
295	M/s Parivaar Agarbatti works, Ahmedabad 01/53/8/E/AM20/P-40/IC	04.10.19	40000 kgs Raw incense sticks	28.4	Comments sought from MSME on 10.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
296	M/s Multi Perfumery Products, Bangalore 01/53/8/E/AM20/M-45/IC	04.10.19	336000 kgs 8 natural white raw agarbathi (non perfumed) 336000 kgs 9 natural white raw agarbathi (non perfumed) 336000 kgs raw agarbathi 8 countings: 1000-1050 335750 kgs raw agarbathi 9 countings : 900-950 322 MTS RA- 01/10 raw agarbathi 10 INCH 645 MTS RA- 01/11 raw agarbathi 11 INCH	1168.8	Comments sought from MSME 10.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
297	M/s Aayush International, Kolkata 01/53/8/E/AM20/A-76/IC	04.10.19	193800 kgs Raw incense stick 8 inch (Black & White)	101.2	Comments sought from MSME on 10.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
298	M/s Ashish Agarbatti works, Bangalore 01/53/8/E/AM20/A-75/IC	04.10.19	1400 MTS RA-01 Black raw agarbatti (unperfumed) 1400 MTS Black	1455.5	Comments sought from MSME on 10.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till

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			unperfumed agarbatti		comments received from MSME.
299	M/s Amber Agarbatti, Bardhaman, West Bengal 01/53/8/E/AM20/A-74/IC	04.10.19	27000 kgs raw incense sticks (agarbatti) diamenet: 3.2 MM, length:33cm to 20cm 280000 kgs 8 black incense sticks 276250 kgs 8 raw incense sticks 270000 kgs raw incense sticks (Agarbatti) 13 diameter:3.2 MM, length:33CM	374.3	Comments sought from MSME on 10.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
300	M/s Arsi Industries, Ahmedabad 01/53/8/E/AM20/A-73/IC	03.10.19	2500 MTS raw agarbatti	1225.0	Comments sought from MSME on 10.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
301	M/s M. G Sales Corporation., Gujarat 01/53/8/E/AM20/M-44/IC	03.10.19	30 kgs Titanium powder	6.1	The committee decided to examine the case on file.
302	M/s Global Archana Products, Bangalore 01/53/8/E/AM20/G-34/IC	04.10.19	4250000 kgs Raw agarbathi	2448.0	Comments sought from MSME on 11.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
303	M/s Talukdar Trading., West Bengal 01/53/8/E/AM20/T-29/IC	04.10.19	193800 kgs Raw incense stick 8 inch (black & white)	101.2	Comments sought from MSME on 11.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
304	M/s Tanishka Agarbathi Company., Bhiwandi Maharashtra 01/53/8/E/AM20/T-30/IC	05.10.19	2798200 kgs raw agarbathi	1414.2	Comments sought from MSME on 11.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
305	M/s Agro Spice India Pvt. Ltd., Kolkata 01/53/8/E/AM20/A-77/IC	06.10.19	3240000 kgs Raw agarbatti	1782.0	Comments sought from MSME on 11.10.2019. The committee noted that comments are not being furnished by

					MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
306	M/s Devdarshan Overseas, Chandigarh 01/53/8/E/AM20/D-25/IC	07.10.19	107692 kgs Agarbatti (raw) cones raw sambarani dhoop (unscented) semi finished raw	50.0	Comments sought from MSME on 11.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
307	M/s Dhoop Chaon & Co., Mumbai 01/53/8/E/AM20/D-26/IC	09.10.19	3472200 kgs raw incense stick	2500.0	Comments sought from MSME on 15.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
308	M/s Mukesh Agarbathi Works., Thane 01/53/8/E/AM20/M-47/IC	11.10.19	277780 kgs raw agarbathi in various sizes and colour	126.9	Comments sought from MSME 15.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
309	M/s GT India Pvt Ltd., Chennai 01/53/8/E/AM20/G-36/IC	11.10.19	1000 MTS agarbatti and other odoriferous preparations which operate by burning	447.3	Comments sought from MSME on 15.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
310	M/s Rasiklal Barai & Co., Chennai 01/53/8/E/AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019
311	M/s A S Agarbathi Worls, Bangalore 01/53/8/E/AM20/A-79/IC	14.10.19	162000 kgs Raw agarbathi 28000 kgs Raw agarbathi (white & Metalic)	104.2	Comments sought from MSME on 15.10.2019. The committee noted that comments are not being furnished by MSME in any of the cases of import of Incense Stick. Accordingly, the committee decided to close the case, till comments received from MSME.
312	M/s Arceli Agribiz Pvt Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber	1.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019
Import of Gold & Silver Dore					
313	M/s. Bangalore Refinery (P) Ltd., Bangalore, 01/53/8/E/AM20/B-8/IC	06.05.2019	3000 Kgs. of Gold dore	87150.0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Udyog Aadhar Memorandum from MSME (ii) The firm has submitted the

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					copy of BIS license, valid upto 29.12.2019 The firm vide e-mail dated 15.06.19 informed that they could not import gold dore against the License No.07500001024 dated 18.04.17, as they were getting the gold dore from HGML at that time. The committee in its meeting dated 23.08.19 deferred the case for want of valid Pollution Certificate. The firm vide e-mail dated 08.11.19 has submitted the copy of Pollution Certificate dated 02.03.18 from Karnataka State Pollution Control Board, valid upto 30.06.22. The committee decide to approve 3 MT of gold dore.
314	M/s. Parker Precious Metals LLP, Ahmedabad. 01/53/8/E/AM20/P-22/IC	19.07.19	10 MTs of Gold Dore Bars.	300510.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i) Pollution Certificate valid upto 26.08.2025 from Gujarat Pollution Control Board (ii) Udyog Aadhaar Registration Certificate from MSME (iii) BIS License dated 12.06.19 valid upto 30.05.2020 (iv) custom debit sheet showing utilization of 464 Kgs out of 1000 Kgs granted vide previous import authorization dated 11.01.2019 (iv) copy of details of GST invoices of the sales of finished product. The committee deferred the case till the firm utilizes substantial quantity permitted vide previous import authorization. Further, utilization details is awaited.
315	M/s. Metoro Precious Precious Refinery, Mellore, Andhra Pradesh 01/53/8/E/AM20/M-41/IC	30.09.19	05 MTs of Silver Dore bars	1875.02	The firm is applying for the first time. The firm has submitted copy of (i) Pollution Certificate dated 10.10.19 from Andhra Pradesh Pollution Control Board (ii) Udyog Aadhaar Registration Certificate from MSME. The committee decided to approve 05 MT of Silver Dore, subject to verification of refinery by the concerned RA.

5. The meeting ended with vote of thanks to the chair.

KV